

DISTRICT COURT, KOZHIKODE

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Court Complex,
 Cherootty Road,
 Kozhikode.
 PIN : 673 032.

OFFICIAL MEMORANDUM**No. B2- 487 / 2020(a)****Date: 30.11.2020.**

Sub:- Estt. District Court, Kozhikode – Booking of Minus Receipts under the head of Account "0030-01-102-Direction- Issued- Reg.

- Read: 1. O.M. No. FN-4/89753/2019(1) dated: 10.01.2020 of the Hon'ble High Court of Kerala.
 2. Letter No. TR/10674/2019 FI dated: 26.10.2019 of Treasury Director.

On verification of the particulars of court fee refunded for the last 3 years received from various courts in this District, it is seen that most of the courts are issuing the refund of court fee under the wrong head of account such as 0030-01-102-99, 0070-01-501-99 and 0030-03-800-10 instead of 0030-01-102-10.

In this above circumstances, the undermentioned Judicial officers are hereby informed that the head of account for the receipts of Judicial Stamp papers of value of 25,000/-, 20,000/-, 15,000/-, 10,000/-, 5000/-, 1000/- and 500 etc.. that are available through treasuries and stamp vendors is 0030-01-102 and the head of account of the refund of remittance under the above head is 0030-01-102-10. It is also directed that necessary precaution shall be taken to ensure that the refund of court fee is issued under the correct head of account in future.



[Handwritten Signature]
DISTRICT JUDGE
[Handwritten Initials]

To:

1. The Special Court (NDPS Act Cases) / Addl. District & Sessions Court, Vatakara.
2. The State Waqf Tribunal, Kozhikode.
3. The Special Addl. Sessions Court (Marad Cases), Kozhikode.

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DISTRICT COURT, KOZHIKODE

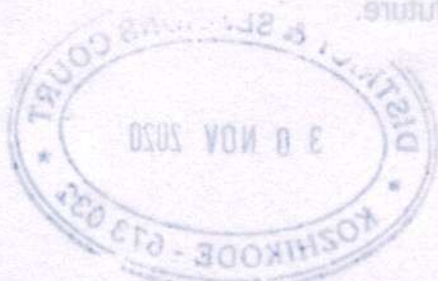
4. The Addl. District & Sessions Court for the trial of cases related to atrocities and sexual violence towards Women & Children, Kozhikode.
5. The Family Court, Kozhikode / Vadakara.
6. The Motor Accident Claims Tribunal, Kozhikode / Vadakara.
7. The Principal Sub Court, Kozhikode.
8. The Sub Court, Vatakara / Koyilandy.
9. The Principal Munsiff Court-I / II, Kozhikode.
10. The Addl. Munsiff Court I / II, Kozhikode.
11. The Munsiff Court, Koyilandy / Vatakara / Nadapuram.
12. The Munsiff-Magistrate Court, Perambra / Payyoli/Thamarassery
13. The Gram Nyayalaya, Kunnummal, Kuttiady.
14. The Gram Nyayalaya, Koduvally, Thamarassery.

Copy to:
The D2- Section, District Court, Kozhikode.

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[Handwritten signature]
DISTRICT JUDGE



1. The Special Court (NDPS Act Cases) / Addl. District & Sessions Court, Vadakara.
2. The State Ward Tribunal, Kozhikode.
3. The Special Addl. Sessions Court (Marad Cases), Kozhikode.

(Contd.....2)